COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 983 OF 2017 IN</u> DFR NO. 3862 OF 2017

Dated: 21st November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Photon Suryakiran Pvt. Ltd. Appellant(s)

Vs.

Gulbarga Electricity Supply Company Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. C. S. Vaidyanathan, Sr. Adv.

Mr. Gyanendra Kumar Ms. Shikha Tandon Ms. Pallavi Rao Mr. Anu Shrivastava

ORDER

Issue notice on the I.A. No. 983 of 2017 (Appln. for condonation of delay) as well as on the appeal to the Respondents returnable on 27.11.2017. Dasti, in addition, is permitted.

List the matter on <u>27.11.2017</u>.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd